

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/476/2020

This the 20th day of May 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Dr. Varun Salgotra, Age 32 years, S/o Sh. Dwarka Nath Salgotra, R/o 143-C Sainik Colony, Tehsil Bahu & District Jammu.

....Applicant

(Advocate:- Mr. G.S. Thakur)

Versus

State of Jammu & Kashmir, Through Commissioner/Secretary to Govt, Health & Medical Education Department, Civil Secretariat, Srinagar and 3 ors.

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER
ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. In view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/Shashi/Arun